

ITEM NO.108

COURT NO.9

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 7130-7133/2011

S.V.MATHAPRASAD

Appellant(s)

VERSUS

LALCHAND MENGHRAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

(IA No. 38284/2021 - APPLICATION FOR PERMISSION AND IA No. 103634/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Anoop George Chaudhary, Sr. Adv.
Mr. Pai Amit, AOR
Mr. Abhiyudaya Vats, Adv.

For Respondent(s) Mr. S. Thananjayan, AOR
Ms. Promila, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As requested, list on 27.07.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR